

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 177 of 2012 &
I.A. No. 167 of 2013**

Dated : 11th July, 2013

BSES Rajdhani Power Ltd.

... Appellant(s)

**Versus
DERC**

...Respondent(s)

**Appeal No. 178 of 2012 &
I.A. No. 168 of 2013**

BSES Yamuna Power Ltd.

... Appellant(s)

**Versus
DERC**

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **13.08.2013.**

COURT MASTER

